

India, Russia hold round table for deeper steel sector ties

Press Trust of India New Delhi

India and Russia on Thursday discussed ways to strengthen ties in the steel sector amid global supply chain challenges, an official release said.

A Russian delegation, comprising representatives from the industry and related sectors, met with Indian counterparts for discussions.

The meeting enabled constructive engagement and exchange of views on key steel sector issues like raw material sourcing, technological collaboration, equipment manufacturing, and research opportunities, the Steel Ministry said.

"The India-Russia Round Table was held today at the Ministry of Steel. The meeting was co-chaired by the Secretary, Ministry of Steel and Mikhail IURIN, Deputy Minister of the Russian Federation," the Ministry said.

During the meeting, both sides discussed various aspects of bilateral cooperation and reviewed the existing engagement between the two countries.

Fuel crunch, kerosene price hike hit Kerala fishers

Our Bureau Kochi

The ongoing fuel crisis due to West Asia tensions continues to disrupt Kerala's fisheries sector, with shortage of cooking gas and diesel affecting operations.

A sharp increase in kerosene prices has exacerbated fisherfolk's challenges. Deep-sea fishing crews have been particularly impacted due to the non-availability of commercial LPG cylinders.

These vessels usually stay at sea for 15-20 days, making cooking gas essential for the crew.

Nearly 600 deep-sea fish-



FEELING ADRIFT. Deep-sea fishing crews are particularly hit due to the non-availability of commercial LPG cylinders

ing vessels dock at Thoppampady harbour every month. Due to the shortage of cooking gas, many have been forced to cut short their trips, affecting harbour operations, said AM Noushad, president of the Kochi Longline Boat and Gillnet Buying Agents Association.

Although the situation has shown some improvement, supply remains inconsistent, with about 50 boats still idle. The crisis has been worsened by insufficient diesel availability at inland fuel stations catering to fishing vessels, particularly affecting purse seine and small-scale boats.

STEEP HIKE

The Matsya Thozhilali Federation has criticised the

Steep hike in kerosene prices of ₹52.37 per litre from ₹103 to ₹155.37, in a single revision and inadequate allocation have hit operations

Centre over a steep hike in kerosene prices supplied to the sector.

The price has reportedly increased by ₹52.37 per litre to ₹155.37 from ₹103, in a single revision.

The allotted 140 to 180 litres of kerosene per vessel, based on engine capacity, is inadequate even for a few days of fishing. While the State government has in-

creased the subsidy to ₹50 per litre through Matsyafed, it said the benefit has been offset by the recent price hike. The Federation has called for an immediate roll-back and better fuel supply.

Charles George, president, Kerala Fisheries Workers' Coordination Forum said fishermen are able to operate only for one or two days a month using subsidised kerosene. For the rest of the time, they depend on costly fuel allegedly from the black market.

During the January-May period, fish are usually found in deeper waters beyond 50 kilometres due to rising coastal temperatures.

This forces even traditional fishing units to travel farther and spend more time at sea, increasing fuel consumption and operational costs, he said.

TO ADVERTISE PLEASE CONTACT Triavandrum : 9447770974 Kochi : 9895611430 Thirissur : 9847862299 Kottayam : 9447695936 Kozhikode : 9847200442

TATA POWER (Corporate Contracts Department) The Tata Power Company Limited, Smart Center of Procurement Excellence, 2nd Floor, Sahar Receiving Station, Near Hotel Leela, Sahar Airport Road Andheri (E), Mumbai 400 059, Maharashtra, India

ESAF GOLD AUCTION NOTICE Notice is hereby given to the public that gold ornaments pledged with ESAF Small Finance Bank Ltd. against various loan accounts and remaining overdue/unredeemed repeated notices will be auctioned for recovery of the Bank's dues, in accordance with applicable banking regulations and policies.

REGD. OFFICE: ESAF Bhavan, Mannuthy, Thirissur-680 651, Kerala. MAHE: 75250003352986, 3390584, 3430210.

TATA POWER (Corporate Contracts Department) The Tata Power Company Limited, 2nd Floor, Sahar Receiving Station, Sahar Airport Road, Andheri East, Mumbai-400059

NOTICE INVITING TENDER (NIT) The Tata Power Company Limited invites tenders from eligible vendors for the following packages (Two Part Bidding) in Transmission division, Mumbai. Vide this Corrigendum-4, Pre-Qualification Requirement (PQR) stands revised for tender no.: CC26NP016.

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) REGULATIONS, 2016

RELEVANT PARTICULARS 1. Name of corporate debtor: M/s Seguro Foundations and Structures Pvt Ltd. 2. Date of incorporation of corporate debtor: 3rd December 2007

T.G. CO-OP OIL SEEDS GROWERS' FEDERATION Ltd., 9th Floor, Parisrama Bhavan, Basheerbagh, HYDERABAD - 500 004

Indian Bank ABANDONMENT NOTICE Notice under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 - As regards taking possession of movables hypothecated and not hypothecated to the Bank - (ABANDONMENT) of items not hypothecated to the Bank.

SCHEDULE OF PROPERTY: All that part and parcel of the property consisting of 6.69 Ares (4,71,19) sqm of land with residential building bearing No. KM/534 & KM/535 of plot area 22.15 Sqm in Re. Sy. No. 57/11/5/17/28/2, Block 1, Shakkikulungara Village, Kollam Taluk, Kollam District belonging to Sri. Nandakumar. BOUNDARIES of the property (As per location sketch): East: To Kollam Road; West: Property of Gopankutty & Baby, North: Kollam Road, South: Property of Gopankutty.

कोल इंडिया लिमिटेड (एक सार्वजनिक कंपनी) (एक सार्वजनिक कंपनी) (एक सार्वजनिक कंपनी) (एक सार्वजनिक कंपनी)

NOTICE OF BOARD MEETING Notice of Board meeting for consideration of Audited Financial Results for the 4th quarter and Financial Year ended 31st March, 2026 and recommendation of Final Dividend, if any

COMPANIES (INCORPORATION) RULES, 2014 Form INC - 26 [Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014] Before the Central Government, Regional Director, South Western Region, Ministry of Corporate Affairs, Bangalore.

LAUNCH OF SECOND 100 DAY CAMPAIGN - 'SAKSHAM NIVESHAK' FOR KYC AND OTHER RELATED UPDATES TO PREVENT TRANSFER OF UNPAID / UNCLAIMED DIVIDENDS TO IEPF

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RAJAPALAYAM MILLS LIMITED Regd. Office: Rajapalayam Mills Premises P.A.C. Ramasamy Raja Salai, Post Box No. 1, Rajapalayam - 626 117, Tamil Nadu.

LIC HOUSING FINANCE LTD. Area Office, Ground Floor, Jeevan Prakash, LIC Building, Pattom P.O., Thiruvananthapuram-695004, PH: 0471 2542113, 2542112, E-Mail: an. thiruvananthapuram@lichousing.com

POSSESSION NOTICE Whereas, the undersigned being the Authorised Officer of the LIC HOUSING FINANCE LTD under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 14/01/2026 calling upon the borrower Mr. Ajin T G (Borrower) (Loan Account number 52500005103: 52500005197: 52500007784), residing at Pavalu Puthan Veedu, Poovathoor, Kollayil, Manchavilakam P. O., Thiruvananthapuram 695025 to repay the amount mentioned in the notice being Rs. 29,49,635.55 (Rupees Twenty Nine Lakhs Four Ty Nine Thousand Six Hundred and Thirty Five and Fifty Paise Only) together with future interest at the contractual rate with monthly rests within 60 days from the date of receipt of the said notice.

DESCRIPTION OF THE IMMOVABLE PROPERTY Plot measuring 2.02 Ares in Old Sy No.2341 D, Re. Survey No.630/3-2, 630/2-2 of Kollayil Village, Neyyankali Taluk, Thiruvananthapuram District and residential building thereon covered by Settlement Deed No. 57/2019 dated 16/01/2019 of Amavara SRO, BOUNDARIES as per Settlement Deed are: North - Nadavathi, South - Property of John East - Pandayara West - Property of Sunil Johns

KOVILPATTI LAKSHMI ROLLER FLOUR MILLS LIMITED CIN: L15314TN1961PLC004674 Regd. Office & Flour Mill: 75/8B, Benares Cape Road, Gangaikondan - 627352, Tirunelveli District, Tamil Nadu.

SPECIAL WINDOW FOR RE-LOREGATION OF TRANSFER REQUESTS OF PHYSICAL SHARES Pursuant to the Securities and Exchange Board of India ("SEBI") Circular No. HO/38/13/11(2)2026-MIRSD-PDD/1/3750/2026 dated January 30, 2026, we bring to your notice that another special window has been opened for a period of 1 year from February 05, 2026 till February 04, 2027 ("special window period") to facilitate transfer and dematerialization of physical shares which were sold/purchased prior to April 01, 2019.

LAUNCH OF SECOND 100 DAY CAMPAIGN - 'SAKSHAM NIVESHAK' FOR KYC AND OTHER RELATED UPDATES TO PREVENT TRANSFER OF UNPAID / UNCLAIMED DIVIDENDS TO IEPF Pursuant to the Letter issued by the Investor Education and Protection Fund Authority, Ministry of Corporate Affairs (MCA) and in continuation of the earlier campaign, the Company has launched the Second 100-Day campaign - "Saksham Niveshak" for a period from 1st April, 2026 to 9th July, 2026.

UPDATE KYC AND CONVERT PHYSICAL SHARES INTO DEMAT MODE: The shareholders who are holding shares in physical form are requested to update their KYC details / Bank details / choice of nomination / contact information by submitting the Investor Service Request Forms i.e. Form ISR-1, ISR-2, ISR-3, Form SH-13, as applicable and are also requested to convert their physical shares into dematerialized form.

APPOINTMENTS

THE KERALA STATE CO-OPERATIVE BANK LTD. PB No.6515, Co-Bank Towers, Vikas Bhavan P.O., Palayam, Thiruvananthapuram, Pin-695033

CAN FIN HOMES LTD. 393728, "Vishnu Priya", Manikkiri M.G. Link, Road, Pallimukku, M.G. Road, Ernakulam, Tel: 0484-2356855, 2356826. E-mail: cochin@canfinhomes.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002

CANARA BANK, REGIONAL OFFICE: KOLLAM TAG Centre, OPP. Mathrubhumi, Ramankulangara, Thirumullavaram P.O., Kollam - 691012, Phone No: 947-2791424, Mob: 9446998434, E-Mail: roklmrec@canarabank.com

NOTICE TO THE BORROWER/GUARANTOR/MORTGAGOR Subj: Notice issued under section 13(2) of the Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002.

CM YK

